

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In view of the requisition from the Hon'ble High Court of Delhi, New Delhi, the following transfers & postings are hereby made with immediate effect.

Sl. No.	Name of the Official	From	To
1.	Ms. Neelam Singh W/o Sh. Dilip Kumar EC-49866310	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
2.	Sh. Ajay Kumar S/o Sh. Jagdish Prasad EC-3137	PA in the Office Pool, West District, Tis Hazari Courts, Delhi.	PA in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
3.	Ms. Rekha Aggarwal EC-84710373	PA in the Vacant Court of PO - MACT, Shahdara District, Karkardooma Courts, Delhi.	PA in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
4.	Ms. Rajni Ojha EC-29047841	PA in the Vacant Court of JSCC-cum-ASCJ-cum-GJ, South District, Saket Courts, New Delhi.	PA in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
5.	Ms. Sarita Rani W/o Sh. Dinesh Kumar EC-77637001	PA in the Vacant Court of MM (NI Act) Digital Court, North District, Rohini Courts, Delhi.	PA in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
6.	Sh. Sonu Kumar S/o Sh. Bishnu Singh Yadav EC-11284681	PA in the Vacant Court of MM (NI Act) Digital Court-03, North-West District, Rohini Courts, Delhi.	PA in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)

Note: Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

GIRISH KATHPALIA
06.45pm
17.8.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 60878-899 /Admn-I/P & T/HQs/2022

Dated, Delhi the _____

18 AUG 2022

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, Nw Delhi.
2. The Ld. Principal District & Sessions Judge, West/Shahdara/South/North/North-West, Delhi/ New Delhi.
3. The Ld. Officer In-Charges/DDO, Accounts Branch, Central/ West/Shahdara/South/North/North-West, Delhi/ New Delhi.
4. The Ld. Judicial Officers concerned.
5. The Officials concerned with the direction to report to Sh. Janardan Tripathi, Registrar (Estt.-I), Hon'ble High Court of Delhi, New Delhi.
6. The Sr. A. O. (Judl.)/A. O. (Judl.)/Branch In-Charges, Administration Branch, Central/ West/Shahdara /South/ North/North-West, Delhi/New Delhi.
7. The dealing officials (Personal File / Leave) in Administration Branch-I, Central, Tis Hazari Courts, Delhi.
8. The dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
9. The dealing official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
10. Web-site Committee, Tis Hazari Courts, Delhi.
11. The PS to the undersigned.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

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